

गृह-कार्य मंत्रालय में मंत्री (श्री दातार):
(क) जी हां ।

(ख) संघ लोक-सेवा आयोग द्वारा ली गई परीक्षा केवल सचिवालय तथा सम्बद्ध कार्यालयों में स्टैनोग्राफरों की भरती के लिए थी । अधीनस्थ कार्यालयों में आयोग द्वारा भर्ती नहीं की जाती है, इसलिए उन्हें आयु के बारे में छूट देने का प्रश्न ही नहीं उठता ।

DEPARTMENT OF ANTHROPOLOGY

806. Shri Krishnacharya Joshi: Will the Minister of Education be pleased to state:

(a) the main activities of the Department of Anthropology during 1955; and

(b) the names of the places where teams were sent?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) A statement is placed on the Table of the House [See Appendix VII, annexure No. 30].

(b) Field parties were sent to Tripura, Andaman & Nicobar Islands, Gujarat, Garhwal, Madhya Pradesh Orissa and South Bengal.

छावनी कार्यपालक अधिकारी

८०७. श्री भक्त बर्दान : क्या प्रतिरक्षा मंत्री २२ दिसम्बर, १९५५ के अतारांकित प्रश्न संख्या ८८६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि ५२ छावनी कार्यपालक अधिकारियों में ऐसे कितने अधिकारी हैं जो छावनी बोर्ड के कर्मचारियों में से लिये गये हैं ?

प्रतिरक्षा संगठन मंत्री (श्री त्यागी): तीन ।

DEATHS UNDER POLICE CUSTODY

803. Chandhuri Muhammed Shafie: Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who died while in police custody in part 'C' States in India, in 1955, State-wise; and

(b) the causes that led to their deaths?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) One person in Vindhya Pradesh.

(b) The accused was a dacoit who, before arrest, received injuries in a scuffle with villagers. Later, he succumbed to his injuries in the police lock-up.

UNIFORM FOR CLASS IV EMPLOYEES

809. Shri M. R. Krishna: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Class IV employees of the units are compelled to wear a particular type of uniform while on duty;

(b) if so, whether this system is followed by all the units of the three Defence Services or in particular establishments; and

(c) the total amount spent by Government for providing uniforms to Class IV employees in each Wing during 1955-56?

The Minister of Defence Organisation (Shri Tyagi): (a) All categories of Class IV personnel are not required to wear uniforms. Only certain categories are required to do so.

(b) The system of issue of uniforms is in force in the majority of the establishments of the three Defence Services.

(c) The total amount spent during 1955-56 is as under:

Army : The information is being collected and will be laid on the Table of the House.

Navy : Rs. 29,540-14-0.

Air Force : Rs. 38,475

BUILDING WORKERS, UNION

810. Shri Velayudhan: Will the Minister of Home Affairs be pleased to state:

(a) whether there was a clash between the Police and the Building Workers' Union of India on the last day of the last Session of the Lok Sabha; and

(b) if so, the nature of it?